

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
ORIGINAL APPLICATION NO.170/00049 /2017

DATED THIS THE 7th DAY OF JULY 2017

HON'BLE SHRI JUSTICE HARUN-UL-RASHID, MEMBER(J)

HON'BLE SHRI P. K. PRADHAN, MEMBER(A)

Smt.Zarina,
W/o Syed Habeebulla,
Aged about 37 years,
No.6, Type-II Quarters,
National Institute of Unani Medicine,
Magadi Main Road,
Kottigepalya, Bengaluru 560 091.
was employed in
National Institute of Unani Medicine,
Magadi Main Road,
Kottigepalya, Bengaluru 560 091.

...Applicant

(By Shri PS.Malipatil..... Advocate)

Vs.

1. National Institute of Unani Medicine,
Magadi Main Road,
Kottigepalya,
Bengaluru 560 091.
Represented by its Director

2. Prof. Mansoor Ahmad Siddiqui,
Director,
National Institute of Unani Medicine,
Magadi Main Road,
Kottigepalya,
Bengaluru 560 091

3. BN. Vidyashankara,
Deputy Director(Admn),
Retired on 30.10.2015

(Now working as Consultant Admin)
National Institute of Unani Medicine,
Magadi Main Road,
Kottigepalya, Bengaluru 560 091

4. Ministry of Ayush,
Ayush Bhawan,
B Block, GPO Complex, INA,
New Delhi-110 023.
Represented by its Secretary.

5. The Registrar (Evaluation),
Mysore University, Mysore ... Respondents
(Vishnu Bhat ..R1&2, MV.Rao.. R-4, TP.Rajendra Kumar sungay ..R-5)
ORDER (ORAL)

JUSTICE HARUN-UL-RASHID MEMBER (J):

1. The learned counsel for the applicant has filed a memo seeking permission of this Tribunal to withdraw the OA and time for vacating the residential Quarters occupied by her. Permission granted. OA is dismissed as withdrawn.
2. The applicant is continuing to occupy the residential quarters consequent to the interim order passed this Tribunal. The applicant shall vacate the Quarters within a month from today. She shall remit the payment due as per Rules. No order as to costs.

(P. K. PRADHAN)
MEMBER(A)

(JUSTICE HARUN-UL-RASHID)
MEMBER(J)

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